

**Fragmentation of Land**

\*479. **SHRI YASHWANT BOROLE:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware of the fact that fragmentation of land is being done intentionally to derive benefits under Small Farmers Development Agency, Marginal Farmers Development Agencies and other Government agencies; and

(b) if so, how Government are going to check it?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** (a) No, Sir.

(b) The question does not arise.

**Preservation of Wild Life**

\*480. **SHRI AHSAN JAFRI:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are thinking of a plan on the National level for the preservation of wild life;

(b) whether Government are going to help Gujarat State for the preservation of "GIR Lions";

(c) details thereof?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** (a) Government has already taken adequate measures at the national level for the preservation of Wildlife. Some of the important setps taken are:-

- (i) With the enactment of the Wildlife (Protection) Act, 1972 which has now been adopted by all but two States, viz, Jammu and Kashmir and Nagaland, special legal protection has been given to the endangered species from exploitation and stringent punishment provided for infringement of the provisions of the Act. Further, the Schedules of the Act have been recently altered transferring many species to Schedule I of the Act wherein hunting

is banned and also including many new species under other Schedules.

- (ii) Export trade of most of the threatened species have been controlled particularly since India became a Party in 1976 to the Convention on International Trade in Endangered Species of Wild Fauna and Flora.

- (iii) With Wildlife conservation saking significant progress during the last few years, emphasis has been laid on specialised management of Wildlife and its habitat both within and outside the national parks and sanctuaries. With this in view separate wildlife wings have been set up in majority of States/ Union Territories, the officers of which would ultimately be incharge of all wildlife matter.

(b) and (c). The Central Government have approved an amount of Rs. 15,84,500 to be utilized for various measures in the Gir Lion Sanctuary for the preservation of Gir Lions, Conservation of the habitat and rehabilitation of 'Maldharis' in new settlement.

The following are the details for which Central Government have extended financial assistance:—

- (i) Ploughing and preparation of land for sowing, agricultural crops and for assistance for procuring agricultural equipment @ Rs. 1000 per family.
- (ii) Transport of dismantled huts and household effects to the site of new settlement @ Rs. 200 per family.
- (iii) Providing Community facilities such as School, gram chora, wells, water troughs, approach road, etc. @ Rs. 500 per family.
- (iv) Purchase of vehicles, motorcycles and bicycles.